

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 255 of 2014

Dated : 07th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M. G. Ramachandran and
Ms. Poorva Saigal

Counsel for the Respondent (s) : -

ORDER

Admit. Issue notice. Dasti service permitted. Issue public notice.

Post the matter on **09th December, 2014**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

sh/jps